

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00318/2020

Jabalpur, this Tuesday, the 16th day of June, 2020

HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Manoj Kumar Milan, aged 53 years,
 S/o Late Shri Maharaj Singh,
 Occupation: Senior Divisional Accounts Officer,
 R/o E-1, PWD Bungalow Old Palasiya,
 Indore, Distt-Indore M.P.

-Applicant

(By Advocate – **Shri Rohit Kumar Mangal**)

V e r s u s

1. Comptroller and Auditor General of India,
 9, Dindayal Marg, New Delhi-110124
2. Principal Accountant General (A&E)-1,
 53, Arera Hills, Hoshangabad Road, Bhopal (MP)
3. Deputy Accountant General (Works Account),
 O/o Principal Accountant General (A&E)-1, 53
 Arera Hills Hoshangabad Road, Bhopal (MP)
4. Shri Madanlal Meena, Senior Divisional
 Accounts Officer, P.W.D. B/R, Dewas Divisional,
 Dewas (MP)

- Respondents

(By Advocate – **Ms. Seema Sharma**)

O R D E R (ORAL)

This Original Application has been filed by the applicant against the transfer order from Indore to Kukshi (Distt.-Dhar). However, during Video Conferencing today the counsel for the applicant prays for withdrawal of the O.A.

2. The counsel for the respondents also has no objection to the withdrawal of the O.A.
3. Accordingly, the Original Application is dismissed as withdrawn.
4. The counsel for the applicant is at liberty to file a fresh O.A., if need so arises.



**(Naini Jayaseelan)
Administrative Member**

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